

**Interest on Provident Fund**

924. **Shrimati Laxmi Bai:** Will the Minister of Finance be pleased to state whether there has been any increase in the rate of interest on Provident Fund since 1960?

**The Minister of Finance (Shri T. T. Krishnamachari):** Yes, Sir. It was raised from 3.75 to 4.00 per cent with effect from the 1st April, 1962.

**Irrigation Schemes in Punjab**

925. **Shri Daljit Singh:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have sanctioned the amount asked for by the Punjab Government to complete the major irrigation schemes of the State included in the Third Plan; and

(b) if so, the amount sanctioned?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) and (b). The amount of loans sanctioned by the Government of India for major irrigation schemes in Punjab during the Third Plan period so far is Rs. 2,813 lakhs.

उल्हासनगर (महाराष्ट्र) में विस्थापित व्यक्तियों के लिये जमीन

६२६. श्री बसवन्त : क्या निर्माण, आवास और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) उल्हासनगर (महाराष्ट्र) में विस्थापितों को कितने प्लॉट दिये गये; और

(ख) कितने परिवारों को प्लॉट नहीं दिये गये हैं ?

निर्माण, आवास तथा पुनर्वास मंत्रालय में उपमन्त्री (श्री पू० शे० नास्कर) : (क) और (ख) अपेक्षित जानकारी महाराष्ट्र सरकार और प्रादेशिक बन्दोबस्त कमिश्नर, बम्बई से मांगी गई है और यथासमय सभा पटल पर रख दी जायेगी।

**Turner, Morris and Co. Ltd., Calcutta**

927. { **Shri D. D. Mantri:**  
**Shri Indrajit Gupta:**  
**Shri P. R. Chakraverti:**

Will the Minister of Finance be pleased to state:

(a) whether the premises of Turner, Morris and Co. Ltd., Calcutta were searched on 8th February, 1964 by Calcutta Customs; and

(b) if so, for what purpose the search was carried out?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) Yes, Sir. The office premises of M/s. Turner Morrison & Co. Ltd., Calcutta were searched by the officers of the Calcutta Customs between the 8th and the 16th February, 1964. The portion of the same premises which is used by M/s Grahams Trading Co. was searched on the 16th and 17th February, 1964.

(b) The search was carried out under the provisions of section 105 of the Customs Act, 1962, as the Customs authorities had reason to believe that documents which would be useful for or relevant to proceedings under that Act were secreted in the premises searched.

**National Malaria Eradication Programme**

928. **Shri E. Madhusudan Rao:** Will the Minister of Health be pleased to state:

(a) the total amount sanctioned to each State under National Malaria Eradication Programme and the details of the amount spent by each State for the purpose during 1963-64; and

(b) whether Government are satisfied with the nature of work done under National Malaria Eradication Programme by the States concerned?

**The Deputy Minister in the Ministry of Health (Dr. D. S. Raju):** (a) The National Malaria Control Programme was switched on to Eradica-